

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).266/2012

(From the judgement and order dated 08/11/2011 in LPA No.256/2011 of The
HIGH COURT OF JHARKHAND AT RANCHI)

STATE OF JHARKHAND & ORS.

Petitioner(s)

VERSUS

KAMAL PRASAD & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file
additional documents and bringing on record the additional facts and prayer
for interim relief and office report) (For final disposal)

WITH SLP(C) NO. 34437 of 2012

SLP(C) NO. 36515 of 2012

SLP(C) NO. 37628 of 2012

SLP(C) NO. 37701 of 2012

SLP(C) NO. 37702 of 2012

SLP(C) NO. 37740 of 2012

SLP(C) NO. 37819 of 2012

SLP(C) NO. 37834 of 2012

SLP(C) NO. 37850 of 2012

SLP(C) NO. 37864 of 2012

SLP(C) NO. 37930 of 2012

SLP(C) NO. 37952 of 2012

SLP(C) NO. 37981 of 2012

SLP(C) NO. 38012 of 2012

SLP(C) NO. 38039 of 2012

SLP(C) NO. 38044 of 2012

SLP(C) NO. 38053 of 2012

SLP(C) NO. 38224 of 2012

SLP(C) NO. 38237 of 2012

SLP(C) NO. 38242 of 2012

SLP(C) NO. 38267 of 2012

SLP(C) NO. 38323 of 2012

SLP(C) NO. 38341 of 2012

SLP(C) NO. 38404 of 2012

SLP(C) NO. 38408 of 2012

SLP(C) NO. 39206 of 2012

SLP(C) NO. 93 of 2013

Date: 31/07/2013 These Petitions were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. P.P. Rao, Sr.Adv.
Mr. Anurag Singh, Adv.
Mr. Tapesh Kumar Singh, Adv.

For Respondent(s) Mr. Ashwini Kr., Sr.Adv.
R.1 to 7 Mr. Ankul Rai, Adv.
Ms. Nikita Rai, Adv.
Mr. K. Dushyant Singh, Adv.
Mr. Krishna Murari, Adv.
Mr. Mohit Kumar Shah, Adv.

Mr. Akhilesh Kumar Pandey, Adv.

Mr. Sudhanshu Saran, Adv.
Ms. Swati Chandra, Adv.

Mr. Gaurang Kanth, Adv.
Mr. Ambar Qamaruddin, Adv.
Mr. Rahul Kumar, Adv.
Ms. Eshita Baruah, Adv.

Mr. Sunil Kumar Verma, Adv.

Mr. Prem Prakash, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up next week on 07.08.2013 to enable the counsel to inform this Court whether there is any possibility of reconciliation.

(NAVEEN KUMAR)
COURT MASTER

(USHA SHARMA)
COURT MASTER